

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25-03-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/862/IB/2020  
IN  
PETITION NUMBER : CP/1307/IB/2018  
NAME OF THE PETITIONER : V. Venkata Sivakumar (Liquidator)  
M/s. The Jeypore Sugar Company Ltd  
NAME OF THE RESPONDENTS : The Chairman & Managing Director (IDBI Bank Ltd)  
& 3 Others  
UNDER SECTION : Sec 60(5) of IBC, 2016

**ORDER**

Learned Liquidator/Applicant Mr. V. Venkata Sivakumar and Ld. Counsel  
Mr. Varun Srinivasan for the Respondent are present.

The Liquidator states that as per the earlier order dated 18.03.2021, connected  
matters are posted to 13.04.2021.

At request of the Liquidator, matter is adjourned to **13.04.2021** for hearing and  
disposal.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

VS